

## **Submission before the National Green Tribunal Court.**

**Ref : Case number 267 of 2023**

The Green Area shown in the sketch plan of Municipal Corporation Of Delhi was properly fenced with concrete barricades by DDA, but after the parking contractor took over the Parking Site on 12th January 2023, these concrete barricades were deliberately destructed and removed by the Parking Contractor to Park the vehicles in the Green Area.

Pictures of before and after of Concrete Barricading are annexed herewith.

The Concrete Barricading done previously by DDA is itself proof that the area was not meant for Parking ever and was designated as a Green Area.

Ashok Kumar Gupta  
(Applicant)

